

- (x) WCCB issued alerts and advisories on poaching and illegal trade of wildlife to the concerned State and Central agencies for preventive action as follows:—

Year	Alerts and advisories issued
2017-18	86
2018-19	124
2019-20	103

- (xi) Advisory on prevention of hunting of Pangolin and the illegal trade of Pangolin Scales was issued by WCCB in 2018.
- (xii) Organized Inter-Agency meetings for coordination of inter-agency enforcement efforts in combating wildlife crime. 10 IAC meetings were organized in 2017-18, 9 in 2018-19 and 7 have been conducted in 2019-20.
- (xiii) The Ministry has issued "Advisory for Dealing with Import of Exotic Live Species in India and Declaration of Stock".

#### **Compliance of the Forest Rights Act**

831. SHRI BINOY VISWAM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the area of forest land diverted since 2008 under Forest Conservation Act, 1980, for non forest activities, year-wise, State-wise;
- (b) whether the Ministry's guidelines requiring completion of the recognition of forest land to obtain free prior informed consent of the Gram Sabhas prior to the diversion of the forest land were not followed; and
- (c) whether compensation for extinguishing of recorded forest rights of dwellers, including rights recognised under Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 has been provided to the right holders, if so, amount in each State, if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) The requisite information is given in the Statement (*See* below).

(b) and (c) A certificate in compliance of Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, for the forest land proposed to be used for non forest purpose under the provisions of Forest (Conservation) Act 1980 is ensured from the District Collector affirming that—

- (i) The complete process of recognition and vesting of forest rights under the FRA, 2006 has been carried out for the entire forest land proposed for diversion.
- (ii) The proposal for such diversion (with full details of the project and its implications, vernacular/ local language) have been placed before each concerned Gram Sabha or forest-dwellers, who are eligible under the FRA, 2006;
- (iii) Each of the concerned Gram Sabha(s), has certified that all formalities/ processes under the FRA have been carried out, and that they have given their consent to the proposed diversion and the compensation and ameliorative measures, if any, having understood the purpose and details of proposed diversion.
- (iv) The discussion and decisions on such proposals had taken place only when there was a quorum of minimum 50% of the members of Gram Sabhas present;
- (v) The diversion of forest land for facilities managed by the Government as required under Section 3 (2) of the FRA have been completed and the Gram Sabhas have given their consent to it.
- (vi) The rights of Primitive Tribal Groups and Pre-Agricultural Communities, where applicable have been specifically safeguarded as per Section 3 (1) of the FRA, 2006.

*Statement*

*Details showing approved forest land for non-forestry purpose under FC Act, 1980 .  
to March, 2019-20 State-wise (in ha)*

Sl. No.	State/UT	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andaman and Nicobar Islands	3.33	0.01	0.00	4.14	8.43	10.57	0.00	14.97	5.26	
2.	Andhra Pradesh	450.86	137.59	3841.94	928.82	270.98	409.29	376.63	1751.08	16.29	12.00
3.	Arunachal Pradesh	351.61	851.81	605.20	694.48	326.45	1992.79	271.38	46.21	182.30	22.00
4.	Assam	67.91	912.26	16.18	100.92	121.60	8.88	0.00	0.00	0.00	
5.	Bihar	20.75	2.34	843.50	2190.20	96.41	247.81	144.55	35.53	165.68	5.00
6.	Chandigarh	0.00	0.00	1.44	0.31	0.00	0.07	40.23	0.00	0.02	
7.	Chhattisgarh	1394.90	1218.45	997.58	4642.67	250.24	1269.78	907.34	2100.61	752.08	29.00
8.	Dadra & Nagar Haveli	0.54	0.05	2.63	1.58	0.00	5.38	0.01	0.00	1.50	
9.	Daman and Diu	0.00	0.00	0.00	3.95	0.00	0.00	0.00	0.00	0.00	
10.	Delhi	11.57	0.00	3.74	0.00	0.00	3.15	0.00	0.00	0.00	

1	2	3	4	5	6	7	8	9	10	11
11.	Goa	1047.93	72.76	166.68	11.10	0.00	0.00	0.00	0.00	0.00
12.	Gujarat	656.95	3315.71	1237.27	598.72	738.76	148.50	384.95	529.94	296.62
13.	Haryana	298.31	833.46	351.22	331.36	111.39	564.81	110.36	340.52	360.97
14.	Himachal Pradesh	400.61	798.77	1336.79	318.72	556.33	22.52	284.37	216.83	31.81
15.	Jammu and Kashmir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
16.	Jharkhand	2319.37	466.06	3059.01	1888.87	1885.07	479.97	1313.31	271.87	303.82
17.	Karnataka	546.38	1363.51	776.08	232.78	2.28	76.72	180.33	243.75	199.20
18.	Kerala	49.75	14.25	5.03	6.63	0.58	31.20	0.00	9.53	4.16
19.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20.	Madhya Pradesh	939.74	1834.49	2599.66	1535.01	1561.94	3526.94	2028.99	2609.11	808.06
21.	Maharashtra	759.97	822.95	1718.76	634.45	646.26	1234.45	1222.21	1243.80	1519.78
22.	Manipur	0.00	10.00	36.00	7.88	205.00	1325.82	324.70	86.14	96.00
23.	Meghalaya	1.37	4.27	0.16	123.87	114.02	0.98	138.11	0.00	4.82
24.	Mizoram	0.00	0.74	0.00	0.00	0.00	384.03	74.49	0.00	0.24
25.	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26.	Odisha	1001.99	2786.11	1064.47	1278.71	2520.23	807.14	3990.22	902.97	495.73

27. Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
28. Punjab	304.51	56271.67	333.71	93.05	157.53	590.50	277.67	186.27	45.80	64
29. Rajasthan	1133.93	2255.42	1909.06	154.84	558.37	317.55	1706.91	79.38	2176.63	12
30. Sikkim	202.35	699.02	187.14	82.38	14.32	97.51	0.99	9.36	14.33	
31. Tamil Nadu	109.62	33.57	14.07	39.54	25.57	32.80	21.86	512.42	9.77	
32. Telangana	1466.35	484.41	216.24	147.34	1415.37	1295.08	161.38	2420.46	2.49	489
33. Tripura	53.03	25.38	399.19	29.03	11.40	65.20	25.11	61.05	11.12	
34. Uttar Pradesh	103.34	232.74	565.21	170.14	225.72	812.14	390.66	214.32	0.00	
35. Uttarakhand	1190.54	2327.05	970.41	174.46	703.65	208.36	164.43	21.91	171.41	103
36. West Bengal	0.08	70.48	177.67	35.61	2.60	6.00	6.31	78.00	124.87	1
<b>GRAND TOTAL</b>	<b>14887.56</b>	<b>77845.32</b>	<b>23436.04</b>	<b>16461.54</b>	<b>12530.49</b>	<b>15975.94</b>	<b>14547.49</b>	<b>13986.03</b>	<b>7800.76</b>	<b>177</b>